

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/536(KB)2017
COMP.APPL/535(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	SATYABRAT BHADANI & ORS- VS RAM CHAND RAM NAGA RAM RICE MILLS PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel/Authorised Representative appeared physically/through video conference:

For petitioners : Mr. A. K. Srivastava, Adv.
Mr. Akash Sharma, Adv.

For respondents : Mr. Shaunak Mitra, Adv.
Mr. Patita Paban Bishwal, Adv.

ORDER

1. Ld. Counsel for the petitioners present. Ld. Counsel for the respondents present.
2. Post this matter for arguments on **19/01/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)